

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
SOUTH DISTRICT, SAKET COURT COMPLEX: NEW DELHI

ORDER

In exercise of powers vested in the undersigned by virtue of under Section 10 (3) Code of Criminal Procedure 1973 and Sections 21-A & 34 of Punjab Courts Act-1918 as in force in Delhi, I hereby authorize the following Additional District & Sessions Judges at South District Courts, Saket to hear and dispose of Bail/urgent Criminal applications including those under Special Acts i.e. Prevention of Corruption Act, 1988, the Narcotics Drugs and Psychotropic Substances Act, 1985, the Terrorist and Disruptive Activities (Prevention) Act, 1987, the Prevention of Terrorism Act, 2002 and the Maharashtra Control of Organised Crime Act, 1999, Protection of Child Rights Act, 2005, Protection of Children from Sexual Offences Act, 2012 and Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 etc. pertaining to the South Delhi Sessions Division and urgent Civil matters pertaining to South Delhi Civil District during **Winter Vacations 2022 w.e.f. 26.12.2022 to 31.12.2022** as indicated herein below :-

Criminal & Special Acts Cases

Sl. No.	Name of the Judicial Officer	Dates on Duty
1.	Sh. Chander Mohan, ASJ-07	26.12.2022 to 28.12.2022 & 30.12.2022 to 31.12.2022

Civil Matters

Sl. No.	Name of the Judicial Officer	Dates on Duty
1.	Sh. Sanjeev Aggarwal, District Judge (Commercial Court)-03	26.12.2022 & 27.12.2022
2.	Sh. Chander Mohan, ASJ-07	28.12.2022, 30.12.2022 & 31.12.2022

The aforesaid Judicial Officers and Staff so detained shall be entitled to avail compensatory leave in the year 2023 in lieu of the duty actually performed during Winter Vacations 2022.

In case any of the Officers mentioned above is not available for duty on 26.12.2022 & 27.12.2022 for any unforeseen reason, the other sitting Additional District & Sessions Judge on duty at South Delhi District/Sessions Division, Saket Court Complex, shall hear and dispose of all such matters (Civil or Criminal) as mentioned above in accordance with law.

During the vacation period, the senior most judicial officer available on duty shall perform the function of receiving and registering cases, appeals or revisions and shall look after the administrative work of the office of undersigned.



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The Judicial Officers so detained shall be assisted by their own court staff on the dates they perform duty and the staff so detained shall also be entitled to avail the compensatory leave. The Judicial Officers must intimate in advance to the Administration Branch (South), the name of such officials who will assist them during their detention period.

The office of the South Delhi District courts will remain open daily from 10.00 am to 5.00 pm, except on Second Saturday, Sundays and other holidays, if any.


(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (South),
Saket Courts Complex, New Delhi

No. Judl.II/F.31/South/Saket/2022/36873-36940 New Delhi, Dated: 19/12/2022

Copy forwarded for information and necessary action to: -

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi
2. The Principal District & Sessions Judge (H.Q.), Delhi, Tis Hazari Court, Delhi.
3. The Principal District & Sessions Judge, North West, South East, South West, East, Shahdara, New Delhi, North, West, North East Districts.
4. The Officer In-charge, Administration Branch, South District.
5. The Officer In-charge, Bail & Filing Section, South District.
6. The Officer In-charge, Pool Car Section, Saket Courts Complex with request to provide pool car facility to such of the above-mentioned Judicial Officers as are availing the same.
7. The Chief Public Prosecutor, South District, Saket Court, New Delhi.
8. The AO (Judl.)/In-charge of all the Branches, South District, Saket Courts.
9. The Secretary Bar Associations of all the District Courts of Delhi & New Delhi.
10. The PRO/APRO of all the District Courts of Delhi & New Delhi.
- ✓ 11. The Website Committee (Hindi & English), Tis Hazari Court, Delhi.
12. The Branch-In-charge, Computer Branch (South), Saket Courts with the direction to upload the same on the website of District Court Saket.
13. PS/Reader to the Principal District & Sessions Judge, South, Saket Court Complex, New Delhi.
14. R & I Branch, South District for uploading on **LAYERS**.
15. Notice Board.


Principal District & Sessions Judge (South),
Saket Courts Complex, New Delhi